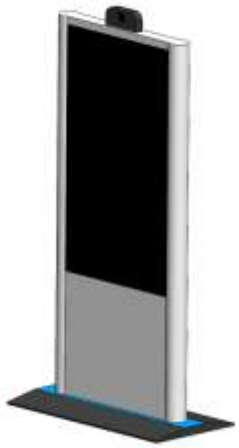
Name of Applicants: Dr. Anubha Srivastava; Dr. Superna Venaik; Dr. Ruchi Lal; Shivesh Bahel

No. of Sheets - 7
Sheet No – 1



**PERSPECTIVE VIEW**

The novelty resides in the Shape & configuration of the “ARTIFICIAL INTELLIGENCE-BASED HELPDESK DEVICE FOR MANAGING CLIENT RELATIONSHIPS AND SCHEDULING" as illustrated.

No claim is made by virtue of this registration in respect of any mechanical or other action of the mechanism whatever or in respect of any mode or principle of construction of the article.

No claim is made by virtue of the registration to any right to the exclusive use of the words, letters, numbers, colour, combination or Trade Marks as appearing in the representation.

Dated this 06th day of May 2025

~Digitally Signed~

KIRTIKUMAR M. PATEL
Applicant’s Patent Agent (IN/PA/2999)

457835-001
06 MAY 2025

Signature Not Verified
Digitally Signed.
Name: KIRTIKUMAR M. PATEL
Date: 06-May-2025 18:52:44
Reason: Design Efiling
Location: DELHI



**FRONT VIEW**

The novelty resides in the Shape & configuration of the “ARTIFICIAL INTELLIGENCE-BASED HELPDESK DEVICE FOR MANAGING CLIENT RELATIONSHIPS AND SCHEDULING" as illustrated.

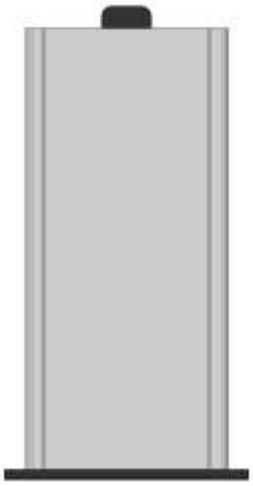
No claim is made by virtue of this registration in respect of any mechanical or other action of the mechanism whatever or in respect of any mode or principle of construction of the article.

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Dated this 06th day of May 2025

~Digitally Signed~

KIRTIKUMAR M. PATEL
Applicant’s Patent Agent (IN/PA/2999)



**REAR VIEW**

The novelty resides in the Shape & configuration of the “ARTIFICIAL INTELLIGENCE-BASED HELPDESK DEVICE FOR MANAGING CLIENT RELATIONSHIPS AND SCHEDULING" as illustrated.

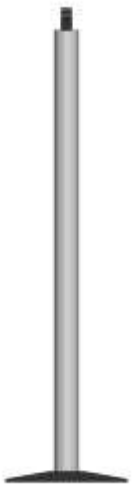
No claim is made by virtue of this registration in respect of any mechanical or other action of the mechanism whatever or in respect of any mode or principle of construction of the article.

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Dated this 06th day of May 2025

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KIRTIKUMAR M. PATEL
Applicant’s Patent Agent (IN/PA/2999)



**LEFT VIEW**

The novelty resides in the Shape & configuration of the “ARTIFICIAL INTELLIGENCE-BASED HELPDESK DEVICE FOR MANAGING CLIENT RELATIONSHIPS AND SCHEDULING" as illustrated.

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KIRTIKUMAR M. PATEL
Applicant’s Patent Agent (IN/PA/2999)



**RIGHT VIEW**

The novelty resides in the Shape & configuration of the “ARTIFICIAL INTELLIGENCE-BASED HELPDESK DEVICE FOR MANAGING CLIENT RELATIONSHIPS AND SCHEDULING" as illustrated.

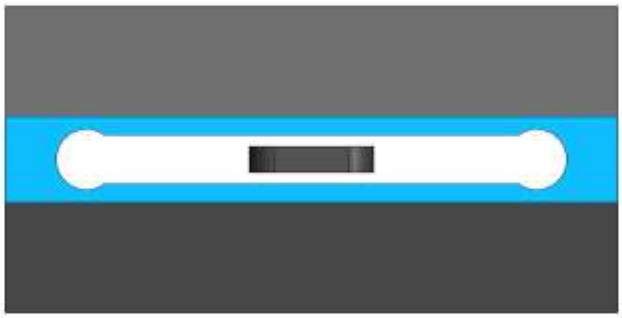
No claim is made by virtue of this registration in respect of any mechanical or other action of the mechanism whatever or in respect of any mode or principle of construction of the article.

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Dated this 06th day of May 2025

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KIRTIKUMAR M. PATEL
Applicant’s Patent Agent (IN/PA/2999)



**TOP VIEW**

The novelty resides in the Shape & configuration of the “ARTIFICIAL INTELLIGENCE-BASED HELPDESK DEVICE FOR MANAGING CLIENT RELATIONSHIPS AND SCHEDULING" as illustrated.

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Dated this 06th day of May 2025

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KIRTIKUMAR M. PATEL
Applicant’s Patent Agent (IN/PA/2999)



**BOTTOM VIEW**

The novelty resides in the Shape & configuration of the “ARTIFICIAL INTELLIGENCE-BASED HELPDESK DEVICE FOR MANAGING CLIENT RELATIONSHIPS AND SCHEDULING" as illustrated.

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Dated this 06th day of May 2025

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KIRTIKUMAR M. PATEL
Applicant’s Patent Agent (IN/PA/2999)